

Central Electricity Regulatory Commission
3rd & 4th Floor, Chanderlok Building, 36 Janpath, New Delhi 110 001
(Tele No. 23353503 Fax No. 23753923)

No. L-1/16/2010/CERC

Dated the, 8th March, 2010

PUBLIC NOTICE

Sub: Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges & Losses) Regulations, 2010.

After consideration of requests from various stakeholders, it has been decided to further extend the date for receiving the comments/suggestions/objections. The comments / suggestions/objections on the draft regulations can now be sent to the Secretary, CERC latest by 19th March, 2010.

2. The comments/suggestion/objections received after the stipulated date in the Commission's office may not be considered while framing draft regulations on power market.

Sd/-
(Pankaj Batra)
Chief (Engg.)